

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4616
ANSWERED ON:08.12.2010
CRITERIA FOR NGOS
Das Shri Khagen

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed any criteria for providing assistance to Non-Governmental Organisations (NGOs)/Agencies engaged in welfare of women and children education in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether such funds are being provided in North-Eastern States, including Tripura; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) & (b): Ministry of Human Resource Development operates various schemes under which grants to NGOs are provided. The criteria of providing such grants is scheme specific and is generally given in the provisions of the scheme.
- (c) & (d): The grants are also provided to the NGOs working in the North Eastern States including Tripura. The details of such funds allocated to NGOs are available in the Annual Reports of the Ministry, which may be seen on the web-site at www.education.nic.in.